

ITEM NO.115

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8282/2015

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(As per order dated 16.11.2017, list these matters to be listed after 3 months.)

WITH

C.A.No.8285/2015 (III-A)C.A.No.8286/2015 (III-A)C.A.No.1635/2016 (III-A)C.A.No.1634/2016 (III-A)C.A.No.1902/2016 (III-A)C.A.No.8283/2015 (III-A)C.A.No.8284/2015 (III-A)

Date : 11-04-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr.Vishwajit Singh, Adv.

Mr.Pankaj Singh, Adv.

Ms.Ridhima Singh, Adv.

Ms.Vijaya Singh, Adv.

Ms.Akansha Singh, Adv.

Ms.Anuradha Mishra, Adv.

Mr.Vandit Mishra, Adv.

Ms.Jahnvi Sharma, Adv.

Mr.Shishir Deshpande, AOR

Mr.Jatin Zaveri, AOR

Mr.P.Narasimhan, AOR

For Respondent(s)

Ms.Purnima Jauhari, Adv.
 Ms.Seema Patnayia, Adv.
 Ms.Shweta Sand, Adv.
 Mr.Prakash Kumar Singh, Adv.

Mr.Manoj K. Mishra, Adv.
 Mr.Rajeev K. Dubey, Adv.
 Mr.Kamlendra Mishra, Adv.

Ms.Richa Kapoor, AOR

Mr.Sunny Choudhary, AOR

Mr.Ardhendumauli Kumar Prasad, AOR

Mr.Vishwajit Singh, AOR

Mr.Gunnam Venkateswara Rao, AOR

Mr.Yash Pal Dhingra, AOR

Mr.Abhisth Kumar, AOR

UPON hearing the counsel the Court made the following
 O R D E R

It is submitted by learned counsel for the parties that question involved in the case has been referred to a three-Judge Bench in Delhi Airtech Services (P) Ltd. vs. State of U.P. (2011) 9 SCC 354 on account of divergence of opinion. It is submitted that reference is pending since long and a large number of other such cases are also pending before this Court.

As stated at the Bar that a large number of similar cases are pending before this Court including the matter which has been referred to a three-Judge Bench, let the matters be placed before Hon'ble the Chief Justice of India at an early date on administrative side.

(Ashok Raj Singh)
 Court Master

(Jagdish Chander)
 Court Master